



SPECIAL BENCH
COURT - I

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/351(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI RAHUL BHATNAGAR**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	KEJRIWAL MIINIING PRIVATE LIMITED VS BLA PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Counsel/Authorised Representative appeared physically/through video conference:
For the Operational Creditor**

1. Ms. Sweta Mohanty, Advocate

For the Corporate Debtor

1. Mr. Amitesh Ray, Adv.
2. Mr. D. Sinha, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **C.P. (IB)/351(KB)2022**
 - a. Ld. Counsel appearing for the Operational Creditor after arguing and in view of bar under Section 10(A) of IBC, seeks to withdraw the present petition with liberty to pursue remedy available under any law.
 - b. In view of this position, this **Petition is dismissed as withdrawn.**
 - c. File be consigned to records.

**Rahul Bhatnagar
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**